

Department from employees for house building advances for which Government servants are eligible; and

(b) how many have received the advances so far?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Twenty-two.

(b) Six applicants have received the loans. In two cases the Government have approved the grant of loans and amounts will be paid to the individuals after they have completed the necessary formalities. Five applications were rejected because the necessary conditions were not fulfilled; three were withdrawn and another three which were received incomplete have been returned for completion. The remaining three applications which were received by the Director-General of Civil Aviation very recently are under examination.

Malaria in U.P.

1115. Shri Kalika Singh: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Revenue Divisions of Gorakhpur and Varanasi of U.P. are malaria infested regions;

(b) if so, whether Government of India has started or is about to start any National Malaria Control Programme unit in those regions;

(c) if so, the details thereof; and

(d) the results achieved so far in the aforesaid region for elimination of malaria?

The Minister of Health (Shri Karmarkar): (a) Yes.

(b) Yes, these regions are covered under the National Malaria Eradication Programme.

(c) The entire seventeen million population living in Gorakhpur and Varanasi Divisions are covered by Seventeen National Malaria Eradication Units out of which eight are endemic and nine are Hypoendemic.

(d) The endemic portions of these districts have received two sprays during the year 1958-59 and another two sprays during 1959-60, while those portions of these districts which were Hydoendemic have received one spray during the year 1959-60.

The spleen rate has been reduced from 33.5 per cent. observed in 1953-54 to 4.4 per cent. in 1958-59 for Mirzapur unit and from 12.2 per cent. in 1956-57 to 0.6 per cent. for Gorakhpur East unit. The parasite rate was found to have dropped from 15.3 per cent. in 1953-54 to 0.1 per cent. 1958-59 for the former unit and for the latter from 8.5 per cent. in 1956-57 to 0.5 per cent. 1958-59. The infant parasite rate in both the units was nil in 1958-59 as against 2.9 per cent. and 8.3 per cent. in the year of commencement of operations for Mirzapur and Gorakhpur units respectively.

Locomotives

1116. Shri Kalika Singh: Will the Minister of Railways be pleased to state:

(a) the dates, names of contractors, the place of signing contracts, the prices, the periods of delivery relating to BG and MG locomotives which were ordered by the Government of India during the years 1955 to 1959 (year-wise).

(b) which of the contracting firms have failed to carry out the terms of the contracts; and

(c) what steps are being taken against defaulting firms for recovery of damages or compensation?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) A statement is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 102.]

(b) and (c). None. In cases where there have been delays in supplies action is taken to recover appropriate damages. The information has been incorporated in the statement placed on the table of the Lok Sabha in reply to part (a) of the question.